

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/01160/2019

Dated Thursday the 29th day of August Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

Rema Menon,
W/o. Late Kannan Menon,
Ex. Sr. Clerk, No. 259, Velachery Road,
East Tambaram, Chennai 59.Applicant

By Advocate M/s. Ratio Legis

Vs

Union of India rep by,
The Chief Personnel Officer,
Southern Railway,
Park Town, Chennai 600003.Respondent

By Advocate Mr. P. Srinivasan

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

Heard. The applicant has filed this OA seeking the following relief :

"To call for the records related to the order No. PB/CS/30/HQ/2008/45 dated 18.05.2016, the service register of the applicant's husband and the representation dated 14.06.2018 and to direct the respondent to appoint the applicant's daughter on compassionate grounds and to make further order/orders as this Hon'ble Tribunal may deem fit and proper and thus render justice."

2. When the matter is taken up for hearing, learned counsel for the applicant submits that the applicant had submitted a representation dt. Nil with regard to her claim which is still pending for consideration. Learned counsel for the applicant submits that the applicant would be satisfied if the competent authority is directed to consider the representation in the light of Railway Board's letter No. 42/2018 dt. 21.03.2018 within a time limit to be stipulated by the Tribunal.
3. Mr. P. Srinivasan, Standing Counsel takes notice for the respondents.
4. Keeping in view the limited relief sought and without going into the substantive merits of the case, we deem it appropriate to direct the competent authority to consider the representation of the applicant dt. Nil (Annexure A5) in accordance with law and in the light of the Railway Board's letter No. 42/2018 dated 21.03.2018 and pass a reasoned and speaking order within a period of six months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

**(T.Jacob)
Member(A)**

29.08.2019

**(P. Madhavan)
Member(J)**

SKSI